



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/5094/2023 B/O	JAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023

24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST. IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

.....

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023

10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	WP(C)/2042/2023 B/O	MD. SADIQUE ANUWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, SEC. EDU.
ORDERS				
43	I.A.(Civil)/2598/2023 B/O in WP(C)/4380/2023 WITH WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD. S Z B AKLAS MR. M A SHEIKH MR. J I BORBHUIYA MD. S Z B AKLAS MS F INTAZ	SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2290/2023 in WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, SEC. EDU.
44	WP(C)/3066/2023 B/O	MILAN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR	MR. I H SAIKIA (r-7) MR. K KALITA (r-7) SC, SEC. EDU.
45	WP(C)/3531/2023 B/O	UTTAM KUMAR ADHYAPOK Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023

9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
33	Bail Appln./3024/2023 B/O	RAJESH KUMAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
<u>MOTION (BA)</u>				
34	Bail Appln./3111/2023 B/O	KUSHAL RABHA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
<u>MOTION</u>				
35	AB/2962/2023 FIXED	CHANDAN SAUD Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/802/2023 in AB/2962/2023	CHANDAN SAUD, Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./2500/2023 WITH LCR, FIXED	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/2831/2023 (CONNECTED WITH ITEM NO. 28 IN THE DAILY CAUSE LIST), WITH OFFICE NOTE, FIXED	ARNAB SAIKIA @ BABLU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A SAIKIA MR. N K DAS J DASGUPTA MR. A S ALI MR. J ISLAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
46	WP(C)/6546/2010 FIXED	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA (r-2,3) MR.U K NAIR MR. M HUSSAIN (r-2,3) MR. K KALITA (r-2,3) MS G SWAMI (r-2,3) MR.A JAHID SC, F.DEPTT.
	WITH			
47	WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA (r-5,6) MR.G BAISHYA SC, AG MR.K KALITA (r-5,6) MR. M HUSSAIN (r-5,6) MS G SWAMI (r-5,6) MR.A JAHID SC, PENSION SC, FINANCE
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
48	MFA/108/2018 (AT 10:15 AM)	REHENA BEGUM Versus THE UNION OF INDIA	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR. M R SODIAL MS. N AHMED	MR. B SARMAH DR. B N GOGOI SC, RAILWAY
MOTION				
49	WP(C)/2824/2023 FIXED	RABI CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S CHOUDHURY MR. A DEKA	SC, BTC SC, FOREST
50	WP(C)/5088/2023 B/O	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	GA, ASSAM
51	WP(C)/5095/2023 B/O	MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN MD H R AHMED	GA, ASSAM SC, REVENUE
52	WP(C)/5099/2023 B/O	MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	SC, HEALTH

53	WP(C)/5100/2023 B/O	BABLU BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MR. M BISWAS S K DAS	GA, ASSAM
<u>ADMISSION</u>				
54	WP(C)/3496/2022 FIXED	ASHOK KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR. R DHAR SWATI. B. BARUAH (TG) MR I AHMED	MR. B CHAKRAVARTY ASSTT.S.G.I.
<u>ORDERS</u>				
55	Review.Pet./103/2023 WITH WP(C)/260/2015 (D/O), WITH WP(C)/746/2015 (D/O), FIXED	PRAFULLA KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI MR. D J BARMAN	SC, SEC. EDU. SC, FINANCE MR. N N UPADHAYA, SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/4943/2023 FIXED	M/S LATALA CONSTRUCTION CO. Versus THE GENERAL MANAGER/CON MALIGAON, NORTH EAST FRONTIER RAILWAY AND 2 ORS.	MS N SAIKIA MRS. R MAHANTA	DY.S.G.I.
47	WP(C)/5080/2023 B/O	TECH BUSINESS INDIA PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. M SARMA	DY.S.G.I. SC, AGRI. DEPARTMENT
48	WP(C)/5103/2023 B/O	PANKAJ PHUKAN Versus THE BHARAT PETROLEUM AND 2 ORS.	MR B BORA MR. A BORUA MR P S RAJA MS H.K.KASHYAP	MR. S S ROY (FOR CAVEATOR) MR. S BORTHAKUR (FOR CAVEATOR)
ORDER (STAY VACATING)				
49	I.A.(Civil)/2362/2023 FIXED in WP(C)/4064/2023	THE PRESIDENT/SECRETARY, NAYANJYOTI SELF HELP GROUP Versus NATUN MELANG MIN SILPA SAMABAI SAMITY LTD AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY GA, ASSAM
	WITH WP(C)/4064/2023 CAVT. NO. 07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR D BARUAH FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023

8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 Crl.Pet./264/2022	LOKNATH SONOWAL Versus AJOY PODDAR	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	MR. P BORA MS K BHATTACHARYYA
WITH 48 Crl.Pet./304/2022	LOKNATH SONOWAL Versus AJOY PODDAR	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	MR. P BORA MS K BHATTACHARYYA
WITH 49 Crl.Pet./305/2022	LOKNATH SONOWAL Versus AJOY PODDAR	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	MR. P BORA MS K BHATTACHARYYA
WITH 50 Crl.Pet./306/2022	LOKNATH SONOWAL Versus AJOY PODDAR	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	MR. P BORA MS K BHATTACHARYYA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023

16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	FAO/51/2023 CAVT. NO.08162/023, FIXED	SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	MR. R HAZARIKA FOR CAVEATOR
	WITH I.A.(Civil)/2476/2023 in FAO/51/2023	SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	MR. R HAZARIKA (R-1,2) MR. C CHAKRAVARTY (R-1,2) FOR CAVEATOR
	WITH I.A.(Civil)/2589/2023 in FAO/51/2023	SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	MR. R HAZARIKA
55	FAO/53/2023 FIXED	RITESH ROAD LINKS PRIVATE LTD. AND ANR Versus NEW DELHI RAJASTHAN ROADWAYS AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA	
	WITH I.A.(Civil)/2565/2023 in FAO/53/2023	RITESH ROAD LINKS PRIVATE LTD. AND ANR Versus NEW DELHI RAJASTHAN ROADWAYS AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA	
ORDERS				
56	FAO/46/2023 FIXED	DHANJIT DAS AND ANR. Versus DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	MR U DAS MR. S SAIKIA
	WITH I.A.(Civil)/2197/2023 in FAO/46/2023	DHANJIT DAS AND ANR. Versus DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	Crl.Pet./554/2021 FIXED	KISHORE BHATTYACHERJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR S KHOOND MR H K NATH MR D J MEDHI	PP, ASSAM
	WITH I.A.(Crl.)/84/2022 in Crl.Pet./554/2021	KESHAB CH. DAS Versus KISHORE BHATTYACHERJEE AND ANR	MR A R BHUYAN MR. S RANA MR. I RAHMAN	MR. M K CHOUDHURY MR H K NATH MR D J MEDHI PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./3029/2023 FIXED	ATISH KR. TIWARI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023

17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/4959/2023 FIXED	ASHRAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, HOUSING AND URBAN AFFAIRS
54	WP(C)/5101/2023 B/O	DILIP KUMAR DAS ALIAS DILIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE
55	WP(C)/5106/2023 B/O	KUMKUM LASKAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	GA, ASSAM SC, GMC SC, REVENUE
ADMISSION				
56	WP(C)/4805/2021 FIXED	PRASANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS L CHOUDHURY	SC, IRRIGATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023

16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./2909/2023 B/O	SANKALPAJIT NATH Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
MOTION (AB)				
54	AB/3032/2023 B/O	JAYANTA KUMAR DAS AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR H A AHMED MR. V A CHOWDHURY	PP, ASSAM
55	AB/3038/2023 B/O	WARISH ALI @ S K WARISH ALI AND ANR. Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
56	AB/3044/2023 B/O	MAROFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
57	AB/3045/2023 B/O	DULAL CHANDRA DUTTA AND 4 ORS. Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
58	AB/3046/2023 B/O	ABDUL MATLIB LASKAR AND 8 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MS A BEGUM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./197/2021	GAUTAM BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. D CHAKRABARTY MR. B BISHAYA	MR S DAS (r-2) MR. B HALDAR (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
WITH I.A.(Crl.)/521/2021 in Crl.A./197/2021	GAUTAM BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. K M HALOI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023

21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
47 Bail Appln./2811/2023 FIXED	DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
<u>BAIL HEARING</u>			
48 AB/2462/2022 WITH OFFICE NOTE, FIXED	JANGSER ALI @ JAMSHER ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
49 AB/453/2023 FIXED	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
50 AB/2615/2023 FIXED	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>			
51 I.A.(CrI.)/177/2023 CRL.REV.P. 299/2017(D/O), B/O in CrI.Rev.P./299/2017 WITH I.A.(CrI.)/178/2023	MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. M U MAHMUD	
<u>HEARING</u>			
52 CrI.Pet./1286/2022 WITH LCR, FIXED WITH I.A.(CrI.)/369/2023 in CrI.Pet./1286/2022	THE STATE OF ASSAM AND ANR. Versus FAIJUDDIN AHMED @ FAIZUDDIN AHMED FAIJUDDIN AHMED @ FAIZUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI ADDL. AG,ASSAM MS. S K NARGIS MS. A MESEN	MS. S K NARGIS MR. A AHMED MS. A MESEN SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./3112/2023 B/O	ABHINAV KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
55	AB/3035/2023 B/O	SYED ZAMANUR RAHMAN @ JAMANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MS. J BORO MS N DAS MS J SAIKIA	PP, ASSAM
56	AB/3037/2023 B/O	FARUK ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
57	AB/3048/2023 B/O	SUMIT DAS Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
58	Bail Appln./2731/2023 FIXED	ZIABUR RAHMAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
59	Bail Appln./2762/2023 WITH OFFICE NOTE, LCR FILE, B/O	RAJ KUMAR MANDAL Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
60	Bail Appln./2932/2023 WITH OFFICE NOTE, FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
61	AB/2582/2023 FIXED	NEAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
11)	MD. H BHUYAN	30-08-2023	To	02-09-2023
12)	MD B ISLAM	30-08-2023	To	02-09-2023
13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
14)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
16)	MRS. V L SINGH	07-09-2023	To	10-11-2023
17)	MR. B BARMAN	31-08-2023	To	05-09-2023
18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY THE 1ST DAY OF SEPTEMBER, 2023]

BEFORE

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

[COURT NO: 13]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO AIZAWL BENCH WILL BE DELIVERED BY HIS
LORDSHIP AT THE PRINCIPAL SEAT THROUGH REMOTE
VIDEO CONFERENCING AT 10:15 AM]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://us06web.zoom.us/j/2280929513?pwd=TTBhVDNOSVY1M1M1SkpUbkNZU3lLUT09>

1	CRL.A. 33/2016	STATE OF MIZORAM R/B SECRETARY, HOME DEPARTMENT, GOM	MRS. LINDA L FAMBAWL (ADDL.PP, MIZORAM)	MR. LALBIAKNUNGA HNAMTE
		VERSUS		
		LALTHIAMSANGI		

TOTAL – 1
